

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.124
IB-291(ND)/2020

IN THE MATTER OF:
S & M Marketing Services Pvt Ltd.

...APPLICANT

SECTION
U/s 59

Order delivered on 12.07.2021


CORAM:
SHRI P.S.N. PRASAD
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:
For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 16.08.2021.


(Madhu Narula)
Court Officer